

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:440
ANSWERED ON:26.02.2013
MURDER CASES . ADV
Sampath Shri Anirudhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of murder are on the rise in the country;
- (b) if so, the total number of such cases reported, gender-wise during each of the last three years and the current year, Statewise;
- (c) the total number of accused arrested and the action taken against them during the said period, State-wise; and
- (d) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c): As per the available information, the total number of incident of murder cases reported during the last three years 2009-2011, State-wise and gender-wise are enclosed at Annexure.

(d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the State Governments/ UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime. A consolidated Advisory on Prevention of Crime has also been issued on 16th July, 2010 to all the State Governments/ UT Administrations.